

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 214/2017

In the matter of:

Tactical Value Technology Solutions Pvt. Ltd. ... Appellant
Vs.
ROC ... Respondent

SECTION: Under Section 252(3)

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

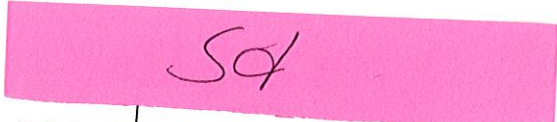
Order delivered on 19.04.2018

For Appellant	Ms. Barkha Chhetri, Adv.
For Respondent	Mr. Sanjib K. Mohanty, Sr. CP Jaipur
Stndg. Counsel for ITD	Ms. Easha Kadian For Laxmi Gurang.

ORDER

For final arguments on 11th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**